

27. Statement No. VII Hundred and Eighty-second Session, 1997

28. Statement No. IV Hundred and Eighty-fourth Session, 1998

29. Statement No. II Hundred and Eighty-fifth Session, 1998

30. Statement No. I Hundred and Eighty-sixth Session, 1999

[Placed in Library for (1) to (30) See No. LT-73/99 to 102/99]

Report and Accounts (1997-98) of V.V. Giri National Labour Institute, Noida and related papers

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL); Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the V.V. Giri National Labour Institute, NOIDA, (Uttar Pradesh), for the year 1997-98, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library for (a) to (c) See No. LT-64/99]

**Notifications of the Ministry of Law, Justice and Company Affairs
(Deptt. of Company Affairs)**

SHRI RAM JETHMALANI: Sir, on behalf of SHRI O. RAJAGOPAL: I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs) Notification G.S.R. 129 (E) dated 22.2.99 regarding Alterations in Schedule VI to the Companies Act, 1956, under sub-section (3) of Section 641 of the Companies Act, 1956, [Placed in Library See No. LT-68/99]

II. A copy (in English and Hindi) of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs) Notification G.S.R. 282 (E) dated 23.4.99 regarding Denotification of M/s Trikone Mutual Benefits Limited as a Nidhi, under sub-section (3) of Section 620A of the Companies Act, 1956. [Placed in Library See No. LT-69/99]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs), under sub-section (5) of Section 396 of the Companies Act, 1956:—

(i) S.O. No. 182 (E) dated 23.3.99 publishing the Metropolitan Infrastructure Development Corporation Ltd., and the Tamil Nadu Urban Finance and Infrastructure Development Corporation Ltd., Amalgamation Order, 1999. [Placed in Library See No. LT-66/99]